

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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**ORDER**

**No: 134**

**Dated: 30.04.2017**

In the interest of administration, Sh. Pawan Dev Kotwal, District and Sessions Judge (Selection Time Scale), on his repatriation from Hon'ble Supreme Court of India, is posted as 2<sup>nd</sup> Addl. District and Sessions Judge, Jammu against the available vacancy.

**BY ORDER**


  
(Sanjay Dhar)  
I/C Registrar General

**No: 40500-20/GS**

**Dated: 30.04.2017**

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble the Chief Justice,
3. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of His Lordship.
4. Registrar Vigilance, High Court of J&K, Jammu,
5. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
6. Principal District & Sessions Judge, Jammu,
7. Sh.Pawan Dev Kotwal, District and Sessions Judge
8. Chief Accounts Officer, High Court of J&K, Jammu  
.....for information and necessary action.
9. Incharge, NIC, High Court of J&K, Jammu/Srinagar, for uploading the same on High Court website.
10. Office file.

  
( Permod Kumar)  
Dy. Registrar (GS)